| | Annexure 9 | | | | | | | | | | | | | |
|---------|--|--------------|----------------|----------------------------|-----------|----------|-----------|---------|-----------|------------|----------|-----------------|-----------------|--|
| | Name of the corporate debtor: Gran Electronics Private Limited; Date of commencement of Liquidation: 12th February, 2021; List of Stakeholders as on date: 18th October, 2022; | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | List of other creditors (Other than financial creditors and operational creditors) | | | | | | | | | | | | | |
| | | | | | | | | | | | | | (Amount in Rs.) | |
| Sl. No. | Name of | Details of o | claim received | Details of claims admitted | | | | Amount | Amount | Amount | Amount | Remarks, if any | | |
| | creditor | Date of | Amount | Amount of | Nature of | Amount | Amount | Whether | of | of any | of claim | of claim | | |
| | | receipt | claimed | claim | claim | covered | covered | related | contingen | mutual | not | under | | |
| | | | | admitted | | by | by | party? | t claim | dues, | admitted | verificatio | | |
| | | | | | | security | guarantee | | | that may | | n | | |
| | | | | | | interest | | | | be set off | | | | |
| 1 | | | | | | | | N.A. | | | | | | |